COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 129 OF 2015 & IA NO. 206 OF 2015

AND
APPEAL NO. 147 OF 2015 & IA NO. 241 OF 2015

Dated: 9th February, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

APPEAL NO. 129 OF 2015 & IA NO. 206 OF 2015

In the matter of:

DCM Shriram Ltd. ... Appellant(s)

Vs.

Jaipur Vidyut Vitran Nigam Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran

Ms. Ranjitha Ramachandran Ms. Anushree Bardhan Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Bipin Gupta

Mr. Suneel Bansal for R-1 to R-4

Mr. Raj Kumar Mehta

Ms. Himanshi Andley for R-5

APPEAL NO. 147 OF 2015 & IA NO. 241 OF 2015

In the matter of:

M/s Shree Cement Ltd. ... Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta

Ms. Hinanshi Andley for R-1

Mr. Bipin Gupta

Mr. Suneel Bansal for R-2 & R-3

ORDER

List this matter for hearing on <u>12.02.2018</u> on top of the Board, as agreed by the learned counsel for both the parties.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member

js/vt